

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/34919/2025 ARBA/30/2025	STEEL AUTHORITY OF INDIA,ROURKELA DIVISION VS CHAUDHARY AND SONS FORGING PVT LTD.	SIDDHARTH SAHU VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga Arbp/0000003/2023
2	D-BLAPL/28781/2025 BLAPL/9923/2025	UMAKANTA BEHERA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SALIPUR /227 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000222/2025
3	D-BLAPL/28782/2025 BLAPL/9924/2025	PREMALATA BEHERA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SALIPUR /227 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000222/2025
4	D-BLAPL/28785/2025 BLAPL/9925/2025	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BELPAHAR /170 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000751/2025
5	D-BLAPL/29138/2025 BLAPL/9926/2025	ABDUL KADIR @ RAJAT @ RAJA VS STATE OF ODISHA	AMBIKA PRASAD RATH VS	LALBAG /289 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000135/2025
6	D-BLAPL/28795/2025 BLAPL/9927/2025	PAPU @ HRUSIKESH MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	SALIPUR /246 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000241/2025
7	D-BLAPL/28851/2025 BLAPL/9928/2025	SANANDA MAJHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	K.NUAGOAN /90 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000128/2024
8	D-BLAPL/28905/2025 BLAPL/9929/2025	TRILOCHAN SAMANTARAY @ DIPU @ NARIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /38 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000105/2025
9	D-BLAPL/28760/2025 BLAPL/9930/2025	DILGA LAKHWA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /66 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000089/2025
10	D-BLAPL/28907/2025 BLAPL/9931/2025	SHABUDDIN @ ASHABUDDIN KHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	PLANTSITE /628 /2025 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000100/2025
11	D-BLAPL/28809/2025 BLAPL/9932/2025	JILU @ JILUR REHAMAN KHAN @ ZILLUR RAHAMAN KHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /209 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000975/2025

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12	D-BLAPL/28827/2025 BLAPL/9933/2025	BANTY @ AJAY NAYAK VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /281 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000441/2025
13	D-BLAPL/28975/2025 BLAPL/9934/2025	MANOJ KUMAR GOUDA VS STATE OF ODISHA	ANUPAM DASH VS	GRAM GANJAM /270 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001306/2025
14	D-BLAPL/29251/2025 BLAPL/9935/2025	BALARAM BEHERA @ BALIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /80 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000467/2025
15	D-BLAPL/29133/2025 BLAPL/9936/2025	ASUTOSH @ ASHUTOSH NAYAK @ ASHU VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /390 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001300/2025
16	D-BLAPL/29252/2025 BLAPL/9937/2025	SANSARI SAHOO @ BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /768 /2024 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000582/2024
17	D-BLAPL/29056/2025 BLAPL/9938/2025	RAJENDRA PADHI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /1021 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar Spl/0000073/2025
18	D-BLAPL/29080/2025 BLAPL/9939/2025	PRAKASH JAYPURIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /80 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000247/2025
19	D-BLAPL/29083/2025 BLAPL/9940/2025	PRADEEP NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /392 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000122/2025
20	D-BLAPL/28626/2025 BLAPL/9941/2025	GIRIJA SANKAR SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ODAGAON /207 /2024 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000136/2024
21	D-BLAPL/25362/2025 BLAPL/9942/2025	BIKU @ BIKRAM MUDULI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	RANPUR /83 /2025 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000071/2025
22	D-BLAPL/29121/2025 BLAPL/9943/2025	GUPU @ GUPTESWAR BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MANCHESWAR P.S. /307 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000826/2025
23	D-BLAPL/28139/2025	ESWAR DHADKA	RAJIB LOCHAN PATTNAIK	POTTANGI /33 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9944/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000060/2025
24	D-BLAPL/28216/2025 BLAPL/9945/2025	MADHUSUDAN HARIJAN @ KRISH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /405 /2024 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000001/2025
25	D-BLAPL/28328/2025 BLAPL/9946/2025	LINGA SAHU VS STATE OF ODISHA	BISWAJIT NAYAK VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000016/2025
26	D-BLAPL/29050/2025 BLAPL/9947/2025	JITU @ JITENDRA KUMAR SAHU @ JITENDRA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /238 /2025 A.D.J.,KODALA(Ganjam) ST/0000126/2025
27	D-BLAPL/28995/2025 BLAPL/9948/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /491 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001196/2025
28	D-BLAPL/28913/2025 BLAPL/9949/2025	MANOJ KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 2ND A.D.J,KHURDA(Khordha ) TR/0000109/2024
29	D-BLAPL/29417/2025 BLAPL/9950/2025	DAMAKALA @ PABITRA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /570 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000566/2025
30	D-BLAPL/28994/2025 BLAPL/9951/2025	KIRAN MUKHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /278 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000063/2025
31	D-BLAPL/28997/2025 BLAPL/9952/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /520 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001253/2025
32	D-BLAPL/28410/2025 BLAPL/9953/2025	MAHESWAR BHOI @ MANIA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BALIPATNA /183 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000221/2025
33	D-BLAPL/28608/2025 BLAPL/9954/2025	KANHU CHARAN SAHU VS STATE OF ODISHA	LAXMIDHAR DASH VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000018/2025
34	D-BLAPL/28998/2025 BLAPL/9955/2025	ARATI PRADHAN VS	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /518 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D

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35	D-BLAPL/28691/2025 BLAPL/9956/2025	STATE OF ODISHA BIKASH PARIDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GR/0001248/2025 KHUNTUNI /158 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000136/2025
36	D-BLAPL/28897/2025 BLAPL/9957/2025	PRABHASH CHANDRA MISHRA VS UNION OF INDIA(CGST)	SATYA RANJAN MULIA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha ) 2(C)CC/000084/2025
37	D-BLAPL/28692/2025 BLAPL/9958/2025	RULU SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	NAYAGARH /145 /2024 SPECIAL JUDGE (POCSO), NAYAGARH Spl/000039/2024
38	D-BLAPL/28776/2025 BLAPL/9959/2025	BISHNU HALDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /134 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000111/2025
39	D-BLAPL/28780/2025 BLAPL/9960/2025	MAHANKALI AKSHYA KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /25 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000113/2025
40	D-BLAPL/29001/2025 BLAPL/9961/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /517 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001247/2025
41	D-BLAPL/27976/2025 BLAPL/9962/2025	KARUNAKAR MAJHI @ KARUNA MAJHI VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /51 /2013 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000027/2013
42	D-BLAPL/28423/2025 BLAPL/9963/2025	ANKIT SHAW VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	KHANDAGIRI P.S. /552 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001382/2025
43	D-BLAPL/28492/2025 BLAPL/9964/2025	VIRENDRA YADAV VS STATE OF ODISHA	DEBASHIS MITRA VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000100/2024
44	D-BLAPL/28773/2025 BLAPL/9965/2025	BANTI @ BIKASH MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /576 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000571/2025
45	D-BLAPL/28560/2025 BLAPL/9966/2025	BABU @ SUSANTA NAIK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JUDUM /42 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000121/2025

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46	D-BLAPL/28607/2025 BLAPL/9967/2025	GANGADHAR PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /160 /2023 ASST. SESSION JUDGE(WOMENS COUR ST/0000287/2023
47	D-BLAPL/28614/2025 BLAPL/9968/2025	BIKRAM PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur )
48	D-BLAPL/28837/2025 BLAPL/9969/2025	SANTANU MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPL. 2(a)C.C./0000023/2025 BIDANASI /189 /2020 1ST A.D.J., CUTTACK(Cuttack)
49	D-BLAPL/28876/2025 BLAPL/9970/2025	NANDA @ BIJAY RAO VS STATE OF ODISHA	BISWAJIT PASAYAT VS	ST/0000157/2021 MALGODOWN /176 /2025 J.M.F.C.(III),CUTTACK(Cuttack)
50	D-BLAPL/28902/2025 BLAPL/9971/2025	SURENDRA MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GR/0000625/2025 BOLANGIR TOWN /551 /2025 SPECIAL JUDGE,BALANGIR(Balangir)
51	D-BLAPL/29005/2025 BLAPL/9972/2025	ALOK KUMAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000022/2025 / /0 SPECIAL JUDGE,SONEPUR(Sonepur )
52	D-BLAPL/29106/2025 BLAPL/9973/2025	DIPUN MAJHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SPL. 2(a)C.C./0000015/2025 JAGANNATHA PRASAD /47 /2019 ASST. SESSIONS JUDGE, BHANJANAGA
53	D-BLAPL/29171/2025 BLAPL/9974/2025	SANJIB KUMAR MISHRA VS STATE OF ODISHA	ASWINI KUMAR SAHOO VS	ST/0000151/2025 SAINTALA /315 /2025 SPECIAL JUDGE, TITLAGARH(Balangir)
54	D-BLAPL/28996/2025 BLAPL/9975/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	Spl/0000042/2025 KEONJHAR TOWN /515 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D
55	D-BLAPL/28999/2025 BLAPL/9976/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	GR/0001245/2025 KEONJHAR TOWN /516 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D
56	D-BLAPL/28312/2025 BLAPL/9977/2025	MANOJ MUKHI @ MANOI KUMAR MUKHI VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	GR/0001246/2025 TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri)
57	D-BLAPL/29000/2025	ARATI PRADHAN	BIBEKANANDA MAHAPATRA	TR/0000035/2025 KEONJHAR TOWN /519 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9978/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( GR/0001252/2025
58	D-BLAPL/21013/2025 BLAPL/9979/2025	SADIK @ SADAEKH HUSSAIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CAPITAL P.S. /57 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000058/2025
59	D-BLAPL/29184/2025 BLAPL/9980/2025	RAMESH S VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /27 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000116/2025
60	D-BLAPL/29203/2025 BLAPL/9981/2025	RANJIT @ ITUN SAHU @ RANAJIT SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	KANTAMAL /76 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000074/2025
61	D-BLAPL/29007/2025 BLAPL/9982/2025	ABALA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /631 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000006/2025
62	D-BLAPL/29117/2025 BLAPL/9983/2025	PRAMOD BEHERA @ PAMA JALLY VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /637 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001788/2025
63	D-BLAPL/28321/2025 BLAPL/9984/2025	SUNIL @ GADUL DANSANA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BIJEPUR /71 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000026/2025
64	D-BLAPL/29031/2025 BLAPL/9985/2025	RAJIYA PRADHAN @ RAJIYA KUMAR PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	TIKABALI /108 /2025 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000387/2025
65	D-BLAPL/28701/2025 BLAPL/9986/2025	R.PRABHU KUMAR ANAND VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	TUMUDIBANDHA /101 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000161/2025
66	D-BLAPL/28636/2025 BLAPL/9987/2025	AJAYA NAIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BAGDIA /184 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000025/2025
67	D-CMP/37200/2025 CMP/1522/2025	AJIT KUMAR PATRA VS PINKY AGRAWAL	JAGAJIBAN PRADHAN VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) Fao/0000019/2024
68	D-CMP/37499/2025 CMP/1523/2025	MANORAMA BARIK VS	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRA

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69	D-CMP/37525/2025 CMP/1524/2025	DIBAKAR BARIK BANADEVI SEVA SADAN VS PRABEEN KUMAR DAS	AJODHYA RANJAN DASH VS	Fao/0000098/2024 // A.D.J.,KODALA(Ganjam) RFA/0000006/2022
70	D-CMP/37547/2025 CMP/1525/2025	RATANLAL AGARWAL VS RAJANIKANTA MOHANTY	SURAJ MOHANTY VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000183/2024
71	D-CMP/38006/2025 CMP/1526/2025	BIRABAR BEHERA VS AKSHAYA KUMAR NAYAK	MANOJ KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,KEONJH Crp/0000002/2024
72	D-CMP/38800/2025 CMP/1527/2025	ASHOK KUMAR CHAKRABARTY VS PRASANJEET CHAKRABARTY	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000077/2019
73	D-CMP/38828/2025 CMP/1528/2025	HEMANTA KUMAR PUROHIT VS RAMA CHANDRA PUROHIT	AMIYA KUMAR MISHRA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000147/2021
74	D-CMP/38542/2025 CMP/1529/2025	MINATI KUMARI PANDA VS LAXMAN MALA DANDASENA	SOUBHAGYA SWAIN VS	// DISTRICT AND SESSIONS JUDGE,GAJA Fao/0000001/2023
75	D-CMP/38705/2025 CMP/1530/2025	ANNAPURNA PRAHARAJ VS MANJULATA PRAHARAJ	LINGARAJ SARANGI VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0000067/2013
76	D-CMP/36525/2025 CMP/1531/2025	SARASWATI SISHU VIDYA MANDIR,ANGUL VS MANAS AGARWALLA	MOHAMMED FARADISH VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) CS/0000134/2020
77	D-CONTC/37265/2025 CONTC/4453/2025	PINNINTI RAMA RAO VS SARAT SABAR,TAHASILDAR,GUMMA,GAJAPATI	ADV. VS	// () //
78	D-CRLA/27653/2025 CRLA/1087/2025	KUSADHWAJA NAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANGOMUNDA /73 /2020 A.D.J.,KANTABANJI(Balangir) SC/0000023/2020
79	D-CRLA/28001/2025 CRLA/1088/2025	TIKESWAR BHOSAGAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	AINTHAPALI /281 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000024/2023

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80	D-CRLA/28166/2025 CRLA/1089/2025	BHILU@SAMAYA MURMU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	UDALA /125 /2021 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/000053/2021
81	D-CRLA/28257/2025 CRLA/1090/2025	BIBHUTI@NIRANJAN BEHERA VS STATE OF ODISHA	SWAGATIKA PANDA VS	KHUNTUNI /103 /2019 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000121/2019
82	D-CRLA/27553/2025 CRLA/1091/2025	KRUSHNA CHANDRA DASH@SIPU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	BINJHARPUR /12 /2019 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000185/2019
83	D-CRLA/29278/2025 CRLA/1092/2025	LOKNATH PRASAD VS STATE OF ODISHA	MANORANJAN MISHRA VS	PURIGHAT /32 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000013/2025
84	D-CRLMC/28273/2025 CRLMC/3871/2025	SANGRAM KESHARI PATRO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// J.M.F.C.(II),BHUBANESWAR(Khordha ) EXN.M.C./0000044/2025
85	D-CRLMC/28372/2025 CRLMC/3872/2025	BAJRANG PARDHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAGHUNATHPALI /375 /2024 S.D.J.M.,ROURKELA(Sundargarh) GR/0002104/2024
86	D-CRLMC/28238/2025 CRLMC/3873/2025	ROHIT BEHERA @ ROHIT KUMAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KAKATAPUR /195 /2025 CIVIL JUDGE (JD)-CUM-JMFC, KAKATP GR/0000220/2025
87	D-CRLMC/28715/2025 CRLMC/3874/2025	SUBHAKANTA BEHURA VS M/S. PRAGATI IRRIGATION COMPANY	BISWARANJAN DALAI VS	// J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0000243/2024
88	D-CRLMC/28810/2025 CRLMC/3875/2025	KASINATH DAS VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	KONARK /9 /2019 J.M.F.C.,KONARK(Puri) GR/0000017/2019
89	D-CRLMC/28849/2025 CRLMC/3876/2025	ANITA DAS @ SAROJINI DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /121 /2007 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000180/2018
90	D-CRLMC/27397/2025 CRLMC/3877/2025	GIRISH KUMAR NANDA VS STATE OF ODISHA	HARIPAD MOHANTY VS	CHAMPUA /80 /2005 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000099/2005
91	D-CRLMC/29200/2025	KUMAR SAHU	SUSANTA KUMAR BARAL	KODALA /473 /2023

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3878/2025	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001785/2023
92	D-CRLMC/28818/2025 CRLMC/3879/2025	DAMBARUDHARA SENAPATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /13 /2021 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000028/2021
93	D-CRLMC/28820/2025 CRLMC/3880/2025	NAGENDRA LIMA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /5 /2015 A.D.J., GUNUPUR(Rayagada ) CT/0000032/2016
94	D-CRLMC/29409/2025 CRLMC/3881/2025	CHAND@ MAHAMAD ARSAD VS STATE OF ODISHA	MANORANJAN DAS VS	KEONJHAR TOWN /593 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( ) GR/0001404/2025
95	D-CRLMC/29525/2025 CRLMC/3882/2025	JITU@JITENDRA BISOI VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	CHANDRASEKHARPUR /428 /2020 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0005260/2020
96	D-CRLMC/29186/2025 CRLMC/3883/2025	BASANTA KUMAR CHOUDHRY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// J.M.F.C.,BALASORE(Baleshwar) ICC/0000009/2025
97	D-CRLMC/27980/2025 CRLMC/3884/2025	SOUBHAGYA KUMAR DAS VS RAJANIKANTA SAHOO	SUKANTA KUMAR NAYAK VS	//0 J.M.F.C,AUL(Kendrapara ) ICC/0000028/2023
98	D-CRLMC/29245/2025 CRLMC/3885/2025	SESHADEV DAS@SESHADEV DASH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANAMUNDA /4 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000133/2019
99	D-CRLMP/29010/2025 CRLMP/1237/2025	HARIHAR NAYAK VS STATE OF ODISHA	ANJAN KUMAR JENA VS	CHARICHHAKA /155 /2024 ( ) //
100	D-CRLMP/28841/2025 CRLMP/1238/2025	RANJAN KUMAR SWAIN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	JAGATPUR /170 /2025 ( ) //
101	D-CRLMP/28968/2025 CRLMP/1239/2025	UPENDRA TRIPATHY VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	//0 ( ) //
102	D-CRLMP/28834/2025 CRLMP/1240/2025	BRUNDABAN SARANGI VS	SUBASH CHANDRA PUSPALAKA VS	PAHALA /45 /2025 ( )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/29177/2025 CRLMP/1241/2025	STATE OF ODISHA RAHUL SABAT VS STATE OF ODISHA	SARADA DASH VS	// HINJILI /736 /2025 ()
104	D-CRLMP/28962/2025 CRLMP/1242/2025	N. DIBYA ALOK VS AYESHA ROUT	BHAWANI SANKAR PANIGRAHI VS	// //0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000107/2024
105	D-CRLMP/28852/2025 CRLMP/1243/2025	NISHAKAR KHATUA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PARADEEP LOCK /114 /2012 ()
106	D-CRLMP/28278/2025 CRLMP/1244/2025	SOUMITRA PUJARI @ SOUMITRI PUJARI VS KABITA PUJARI	MANAS KUMAR CHAND VS	// //0 ()
107	D-CRLMP/28617/2025 CRLMP/1245/2025	PRASANTA MENDULI VS STATE OF ODISHA	ASUTOSH MOHANTY VS	GOPALPUR /92 /2023 ()
108	D-CRLMP/28621/2025 CRLMP/1246/2025	PRASANTA MENDULI VS STATE OF ODISHA	ASUTOSH MOHANTY VS	GOPALPUR /91 /2023 ()
109	D-CRLREV/26075/2025 CRLREV/688/2025	SOURAV MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// BHUBAN /335 /2024 J.M.F.C.,BHUBAN(Dhenkanal)
110	D-CRLREV/28573/2025 CRLREV/689/2025	LITU@CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	GR/0000330/2024 PATTAMUNDAI RURAL PS /136 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR
111	D-CRLREV/28828/2025 CRLREV/690/2025	DAMODAR MURMU VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	Spl/0000025/2025 BALASORE VIGILANCE /4 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)
112	D-CRLREV/29094/2025 CRLREV/691/2025	MANAS PATRA VS STATE OF ODISHA(VIG.)	BISWARANJAN DALAI VS	GR/0000002/2014 //0 1ST A.D.J., CUTTACK(Cuttack)
113	D-CRLREV/29145/2025 CRLREV/692/2025	RABINDRANATH MOHANTY MADHUSMITA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	CRA/0000168/2024 UDITNAGAR /25 /2012 S.D.J.M.,PANPOSH(Sundargarh) GR/0000241/2012

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLREV/29224/2025 CRLREV/693/2025	SUNDERLAL NAG@NEPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /127 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000029/2024
115	D-CRLREV/28171/2025 CRLREV/694/2025	S.CHITRAVEL VS STATE OF ODISHA	SOUAMYAJYOTI BISWAL VS	EOW,BHUBANESWAR /19 /2023 PRESIDING OFFICER, DESIGNATED CO CRMC/0000026/2024
116	D-CRLREV/28505/2025 CRLREV/695/2025	BIJAY KUMAR DAS VS PURNIMA DAS	BIJAY KUMAR MISHRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CMC/0000036/2023
117	D-CRLREV/28515/2025 CRLREV/696/2025	KASHINATH SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PADMAPUR /61 /2025 ADJ-CUM-PO, CHILDRENS COURT, RAY BA/0000010/2025
118	D-CRLREV/28506/2025 CRLREV/697/2025	KASHINATH SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PADMAPUR /60 /2025 ADJ-CUM-PO, CHILDRENS COURT, RAY BA/0000009/2025
119	D-FAO/35678/2025 FAO/431/2025	ASHRITA EKKA VS JUNIOR ENGINEER, ELECTRICAL, TPWODL,DEOGARH	KSHIROD KUMAR ROUT VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000003/2022
120	D-FAO/38640/2025 FAO/432/2025	PUJA BEHERA @ POOJA BEHERA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000002/2025
121	D-LAA/28967/2025 LAA/52/2025	BRAHMANANDA ROUT VS ZONE OFFICER, ZONE-III, RENGALI RIGHT CANAL SYSTEM, DHENKANAL	HRUDANANDA MOHAPATRA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000053/2022
122	D-MACA/38536/2025 MACA/1056/2025	KAPILESWAR RAITA VS SARASWATI SENAPATI	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000317/2020
123	D-MATA/38758/2025 MATA/364/2025	SABITA PANI VS JAGATJEET DASH	ASHOK DAS VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000276/2021
124	D-MATA/38603/2025 MATA/365/2025	SUPRIYA SAHOO VS BISWAJIT MAHAPATRA	ALEKHA KUMAR SAHOO VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000125/2022
125	D-OTAPL/31810/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESWAR	TUSHAR KANTI SATAPATHY,SR.S.C	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	OTAPL/72/2025	VS M/S. S.M.NIRYAT PVT LTD.	VS	() //
126	D-RPFAM/37705/2025 RPFAM/283/2025	GATIKRUSHNA BEHERA VS BINAPANI BEHERA	HARAPRASAD PANDA VS	// JUDGE,FAMILY COURT,ANGUL(Angul Crp/0000062/2024
127	D-RPFAM/38050/2025 RPFAM/284/2025	SWARUPA PRAHARAJ VS DEBABRATA MISHRA	PRANAYA SWAIN VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000057/2024
128	D-RPFAM/38739/2025 RPFAM/285/2025	CHARCHIL CHANDAN OJHA VS DIVYANI PRIYADARSHINI OJHA	SIDHARTHA DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000082/2024
129	D-RSA/37861/2025 RSA/473/2025	HIMANSU SEKHAR TRIPATHY VS S. PADMA KUMARI	BASUDEV MISHRA VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000020/2024
130	D-RSA/34595/2025 RSA/474/2025	SUSANTA KUMAR MOHANTY VS NARAYAN ROUT	JAGAJIBAN PRADHAN VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000038/1994
131	D-RSA/36289/2025 RSA/475/2025	BIJUMANI PRADHAN VS PREMANANDA MOHANTY	SOURAV SUMAN BHUYAN VS	// 1ST A.D.J., PURI(Puri) RFA/0000090/2024
132	D-RSA/39020/2025 RSA/476/2025	DEEPAK MOHANTA VS CHITTARANJAN MOHANTY	PRASANTA KUMAR SATAPATHY VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000066/2024
133	D-RSA/38514/2025 RSA/477/2025	KUNI SAHU VS DWARIKAPATI SAHU	JYOTI RANJAN DEO VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000003/2021
134	D-RVWPET/31941/2025 RVWPET/225/2025	GOBARDHAN KANHAR VS STATE OF ODISHA	ADV. VS	// () //
135	D-STREV/35382/2025 STREV/34/2025	SR. DIVISIONAL ELECTRICAL ENGINEER (OPERATION),EAST COAST RAILWAY,SAMBALPUR DIVISION,SAMBALPUR VS STATE OF ODISHA	ADARSH KANBALPUR VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000046/2023
136	D-TRP(C)/38706/2025 TRP(C)/345/2025	SWAGATIKA PATRO VS	DEEPANKAR PANIGRAHY VS	// JUDGE FAMILY COURT,BHUBANESWA

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-TRP(C)/38516/2025 TRP(C)/346/2025	BIKRAM KESHARI PANDA SUBHASHREE KARNA VS LILUPANI MAHAKUD	BIBHU PRASAD MOHANTY VS	CP/0000382/2025 // JUDGE, FAMILY COURT, BOUDH(Baudh)
138	D-TRP(C)/38538/2025 TRP(C)/347/2025	SOUMYA SAMAPIKA PANDA VS CHANDI PRASAD MISHRA	SAROJ RANJAN SUBUDHI VS	CP/0000022/2025 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
139	D-TRP(C)/36801/2025 TRP(C)/348/2025	TAPASWINI RAY VS SARADA PRASANNA RAY @ SARADA PRASANNA BEHERA	SANJIT MISHRA VS	CP/0000584/2025 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
140	D-WA/38395/2025 WA/1554/2025	RAM PRAKASH NAIK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	CP/0000178/2025 // ()
141	D-WA/38671/2025 WA/1555/2025	STATE OF ODISHA VS BIJAY DANDASENA	SAROJ KUMAR JEE,A.G.A VS	// () //
142	D-WP(C)/38819/2025 WP(C)/26871/2025	SUJOGYA KUMAR KHUNTIA VS TAHASILDAR DHENKANAL	JAJATI KISHORE MOHANTY VS	// () //
143	D-WP(C)/38501/2025 WP(C)/26872/2025	KUMUDINI SINGH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// () //
144	D-WP(C)/38821/2025 WP(C)/26873/2025	SALACHUA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
145	D-WP(C)/38495/2025 WP(C)/26874/2025	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// () //
146	D-WP(C)/38827/2025 WP(C)/26875/2025	DEBALA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
147	D-WP(C)/38450/2025 WP(C)/26876/2025	KUMUD CHANDRA BAG VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/38359/2025 WP(C)/26877/2025	MAHENDRA HARICHANDAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
149	D-WP(C)/38284/2025 WP(C)/26878/2025	PITABASH MISHRA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
150	D-WP(C)/38238/2025 WP(C)/26879/2025	M/S MOHASHAKTI FERRO ALLOYS PVT LTD, BBSR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
151	D-WP(C)/38111/2025 WP(C)/26880/2025	ANIL KUMAR PARHI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
152	D-WP(C)/38108/2025 WP(C)/26881/2025	KRUPASINDHU NAYAK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
153	D-WP(C)/37648/2025 WP(C)/26882/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
154	D-WP(C)/38010/2025 WP(C)/26883/2025	LALIT KUMAR PAIKARAY VS CHIEF MANAGER CUM A.O., ICICI HOME FINANCE COMPANY, BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
155	D-WP(C)/37709/2025 WP(C)/26884/2025	BJEM PARENTS ASSOCIATION, KHORDHA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
156	D-WP(C)/36565/2025 WP(C)/26885/2025	RANJAN PARIDA VS STATE OF ODISHA	JNANA RANJAN KAR VS	// 0 //
157	D-WP(C)/39044/2025 WP(C)/26886/2025	JM BAXI PORTS AND LOGISTICS PVT.LTD, MAHARASHTRA VS PARADIP PORT AUTHORITY, PARADIP	BAIBASWATA PANIGRAHI VS	// 0 //
158	D-WP(C)/37330/2025 WP(C)/26887/2025	BHABANI SHANKAR TRIPATHY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
159	D-WP(C)/38810/2025	SANJEEB KUMAR DALAI	HARI KRUSHNA PANIGRAHI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26888/2025	VS SUPERINTENDENT OF POLICE PMT, CUTTACK	VS	0 //
160	D-WP(C)/38033/2025 WP(C)/26889/2025	PRIYABARTA DEBATA VS ODISHA STATE CO-OPERATIVE BANK LTD	RANJAN KUMAR ROUT VS	// 0 //
161	D-WP(C)/36442/2025 WP(C)/26890/2025	BIPIN BIHARI MISHRA VS BRANCH MANAGER HDB FINANCIAL SERVICES LTD, ANGUL	GIRIJA SANKAR MOHANTY VS	// 0 //
162	D-WP(C)/37455/2025 WP(C)/26891/2025	AZMAT KHAN @ AZAMAT KHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
163	D-WP(C)/38101/2025 WP(C)/26892/2025	SANTOSH KUMAR PANDA VS TAHASILDAR, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
164	D-WP(C)/38836/2025 WP(C)/26893/2025	M/S. SIBA PRASAD PARIDA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	DAITARI BEHERA VS	// 0 //
165	D-WP(C)/38242/2025 WP(C)/26894/2025	NIRAMALA PARIDA VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// 0 //
166	D-WP(C)/34781/2025 WP(C)/26895/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
167	D-WP(C)/38750/2025 WP(C)/26896/2025	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
168	D-WP(C)/38268/2025 WP(C)/26897/2025	RAJU KUMAR VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
169	D-WP(C)/39253/2025 WP(C)/26898/2025	MAA DARIYANAYAKANI SELF HELP GROUP (SHG),JAJPUR VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
170	D-WP(C)/37560/2025 WP(C)/26899/2025	GUD GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS	BHARAT CHANDRA PANDA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/38862/2025 WP(C)/26900/2025	STATE OF ODISHA MUKESH BOMALI VS	DR. BINODA KUMAR MISHRA VS	// // ()
172	D-WP(C)/38481/2025 WP(C)/26901/2025	STATE OF ODISHA BIRABARA BARIK VS	KSHIROD KUMAR ROUT VS	// // ()
173	D-WP(C)/38593/2025 WP(C)/26902/2025	STATE OF ODISHA DHANURJAYA NAYAK VS	GOPINATH MISHRA VS	// // ()
174	D-WP(C)/38762/2025 WP(C)/26903/2025	STATE OF ODISHA JAYANTA KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// // ()
175	D-WP(C)/37879/2025 WP(C)/26904/2025	STATE OF ODISHA DEBENDRANATH SAHOO VS	DEBASISH SAMAL VS	// // ()
176	D-WP(C)/38938/2025 WP(C)/26905/2025	STATE OF ODISHA SAMBHUNATH SAHOO VS	SARAT CHANDRA MEKAP VS	// // ()
177	D-WP(C)/32486/2025 WP(C)/26906/2025	THE COLLECTOR, BALASORE M/S ACHYUT AGRO PRODUCTS PVT. LTD., BBSR VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
178	D-WP(C)/38279/2025 WP(C)/26907/2025	STATE OF ODISHA MANAGING COMMITTEE OF BIPRA CHARAN PANDAKHAL HIGH SCHOOL, GANJAM VS	KUNAL KUMAR SWAIN VS	// // ()
179	D-WP(C)/36232/2025 WP(C)/26908/2025	STATE OF ODISHA SANATAN MAHABHOI VS	SANJIB MOHANTY VS	// // ()
180	D-WP(C)/38992/2025 WP(C)/26909/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR CHHABINDRA KUMAR PRADHAN VS	PRASANTA KUMAR NANDA VS	// // ()
181	D-WP(C)/36189/2025 WP(C)/26910/2025	STATE OF ODISHA JAGADISH AMANTA VS	SUVENDU KUMAR RAY VS	// // ()
		REVENUE DIVISIONAL COMMISSIONER (RDC), SAMBALPUR		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/39136/2025 WP(C)/26911/2025	K RAVI KUMAR VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //
183	D-WP(C)/36416/2025 WP(C)/26912/2025	SHANTI LATA PANDA VS THE SECY, DEPT. OF SCHOOL AND MASS EDUCATION, GOVT. OF ODISHA, BBSR	PRASHANTA KUMAR DAS VS	// 0 //
184	D-WP(C)/38811/2025 WP(C)/26913/2025	RANI LAXMIBAI SANCHAYIKA MAHASANGHA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
185	D-WP(C)/38737/2025 WP(C)/26914/2025	SUSIL KUMAR RAY VS STATE OF ODISHA	JANMEAJAYA DASH VS	// 0 //
186	D-WP(C)/28378/2025 WP(C)/26915/2025	PRADEEP KISAN VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
187	D-WP(C)/38509/2025 WP(C)/26916/2025	SWATI KRUSHNA RAY VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
188	D-WP(C)/37655/2025 WP(C)/26917/2025	STATE OF ODISHA VS NAKULA CHANDRA PANIGRAHI	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
189	D-WP(C)/37631/2025 WP(C)/26918/2025	PANDERIPADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
190	D-WP(C)/37376/2025 WP(C)/26919/2025	RABARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
191	D-WP(C)/33923/2025 WP(C)/26920/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
192	D-WP(C)/38748/2025 WP(C)/26921/2025	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
193	D-WP(C)/37373/2025	PANTIKHARI, GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH	AMITAV TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26922/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/37871/2025 WP(C)/26923/2025	DEEPAK KUMAR BINDHANI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
195	D-WP(C)/39282/2025 WP(C)/26924/2025	TRILOCHAN MISHRA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
196	D-WP(C)/36401/2025 WP(C)/26925/2025	SIMAN DIGAL VS STATE OF ODISHA	DIPIIT RANJAN SWAIN VS	// 0 //
197	D-WP(C)/37873/2025 WP(C)/26926/2025	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
198	D-WP(C)/39168/2025 WP(C)/26927/2025	NILACHAL SEVA PRATISTHAN, PURI VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
199	D-WP(C)/38918/2025 WP(C)/26928/2025	BLOCK STHARIYA MISSION SHAKTI MAHASANGHA, TENTULIKHUNTI BLOCK, NABARANGAPUR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
200	D-WP(C)/37277/2025 WP(C)/26929/2025	STATE OF ODISHA VS BIRAT BANUA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
201	D-WP(C)/37958/2025 WP(C)/26930/2025	RATANLAL BHUYAN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
202	D-WP(C)/38923/2025 WP(C)/26931/2025	BLOCK STARIYA MISSION SHAKTI MAHASANGHA, NABARANGAPUR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
203	D-WP(C)/34226/2025 WP(C)/26932/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
204	D-WP(C)/38530/2025 WP(C)/26933/2025	M/S EMPOWERTRANS PVT LTD, BBSR VS	SOHAN MISHRA VS	// 0

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205	D-WP(C)/39009/2025 WP(C)/26934/2025	POWER GRID CORPORATION OF INDIA LIMITED, BBSR KAILASH CHANDRA SAHOO VS COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA	RANJIT MOHANTY VS	// // 0 //
206	D-WP(C)/39125/2025 WP(C)/26935/2025	BANDALO PRIMARY AGRICULTURE COOPERATIVE SOCIETY, JAJPUR VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
207	D-WP(C)/38553/2025 WP(C)/26936/2025	PAHALI DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
208	D-WP(C)/36176/2025 WP(C)/26937/2025	M. SIBA PRASAD VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
209	D-WP(C)/37668/2025 WP(C)/26938/2025	M/S ANNAPURNA AGRO FOODS VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
210	D-WP(C)/38928/2025 WP(C)/26939/2025	CHELIDANGRI GRAM PANCHAYAT LEVEL FEDERATION, NABARANGPUR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
211	D-WP(C)/38650/2025 WP(C)/26940/2025	BHOGADA GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
212	D-WP(C)/38061/2025 WP(C)/26941/2025	CHITARANJAN MOHAPATRA VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
213	D-WP(C)/36395/2025 WP(C)/26942/2025	SASHADHAR SETHI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
214	D-WP(C)/37344/2025 WP(C)/26943/2025	SUPERINTENDING ENGINEER, PHD, CUTTACK VS LAXMIDHAR MUDULI	SHASHANKA SHEKHAR PATRA VS	// 0 //
215	D-WP(C)/39081/2025 WP(C)/26944/2025	DHANESWAR MEHER VS THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	SANJAYA KUMAR DAS VS	// 0 //

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216	D-WP(C)/38537/2025 WP(C)/26945/2025	PARAMARAPUR GRAMAPANCHAYAT STARIA SANGHA, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
217	D-WP(C)/38934/2025 WP(C)/26946/2025	BLOCK LEVEL FEDERATION, SHERAGADA, GANJAM VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
218	D-WP(C)/39332/2025 WP(C)/26947/2025	BRAJA KISHORE NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
219	D-WP(C)/37427/2025 WP(C)/26948/2025	PANCHANAN SAHU VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
220	D-WP(C)/38839/2025 WP(C)/26949/2025	RAKESH KUANR VS UNION OF INDIA	OM SWARUP VS	// 0 //
221	D-WP(C)/38565/2025 WP(C)/26950/2025	GUNA SAGAR PATTANAYAK VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
222	D-WP(C)/37446/2025 WP(C)/26951/2025	SIKHARPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
223	D-WP(C)/31580/2025 WP(C)/26952/2025	ANJANA BARIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
224	D-WP(C)/39108/2025 WP(C)/26953/2025	M/S. BIJAY KUMAR SINGH, ANGUL VS CHIEF COMMNR, CGST AND CENTRAL EXCISE, BBSR	SUNIL MISHRA VS	// 0 //
225	D-WP(C)/38690/2025 WP(C)/26954/2025	PRASANNAJIT SEJPADA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
226	D-WP(C)/39116/2025 WP(C)/26955/2025	M/S. BEHERA TRADERS, ANGUL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //
227	D-WP(C)/35729/2025	PURANDAR PADHI	KUNJA SUNDAR DAS	//

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	WP(C)/26956/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/37649/2025 WP(C)/26957/2025	STATE OF ODISHA VS LIMA MAJHI	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
229	D-WP(C)/39120/2025 WP(C)/26958/2025	M/S. BEHERA TRADERS, ANGUL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //
230	D-WP(C)/38629/2025 WP(C)/26959/2025	BIRANCHI MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
231	D-WP(C)/36857/2025 WP(C)/26960/2025	BRAJA KISHORE MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
232	D-WP(C)/39164/2025 WP(C)/26961/2025	M/S GHANSHYAM MISRA AND SONS (P) LTD., MAYURBHANJ VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
233	D-WP(C)/39050/2025 WP(C)/26962/2025	SHISHIR KUMAR PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
234	D-WP(C)/38863/2025 WP(C)/26963/2025	CHITTARANJAN NAYAK VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
235	D-WP(C)/39348/2025 WP(C)/26964/2025	A. SANKARAN PATRO VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
236	D-WP(C)/38765/2025 WP(C)/26965/2025	NABIN KISHOR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
237	D-WP(C)/38994/2025 WP(C)/26966/2025	M/S MAA TARINI RICE MILL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
238	D-WP(C)/39040/2025 WP(C)/26967/2025	LAXMIPRIYA SAMAL VS	SUKANTA KUMAR DALAI VS	// 0

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239	D-WP(C)/37099/2025 WP(C)/26968/2025	UNION OF INDIA TAPAS MAJHI @ TAPAS KUMAR MAJHI VS STATE OF ODISHA	SUNIL KUMAR SWAIN VS	// // 0 //
240	D-WP(C)/36409/2025 WP(C)/26969/2025	MANOJ DIGAL VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
241	D-WP(C)/38868/2025 WP(C)/26970/2025	ISWARPUR G.P.L.F, BALASORE VS STATE OF ODISHA	KARTIK CHANDRA JENA VS	// 0 //
242	D-WP(C)/37657/2025 WP(C)/26971/2025	SANJIB KUMAR MAHARANA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
243	D-WP(C)/37454/2025 WP(C)/26972/2025	BANAMALIPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
244	D-WP(C)/37594/2025 WP(C)/26973/2025	RABIGADIA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
245	D-WP(C)/37948/2025 WP(C)/26974/2025	RAJASUNAKHALA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
246	D-WP(C)/38882/2025 WP(C)/26975/2025	DILLIP SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
247	D-WP(C)/36429/2025 WP(C)/26976/2025	SUBASH CHANDRA SAHU VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
248	D-WP(C)/37953/2025 WP(C)/26977/2025	SORADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
249	D-WP(C)/37625/2025 WP(C)/26978/2025	GOTI SAHI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //

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250	D-WP(C)/38319/2025 WP(C)/26979/2025	SAMBIT SAMAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
251	D-WP(C)/38897/2025 WP(C)/26980/2025	RAI RAM CHANDRAPUR, GPLF, OUPADA, BALASORE VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
252	D-WP(C)/37669/2025 WP(C)/26981/2025	M/S TARENI AGRO FOODS, DHENKANAL VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
253	D-WP(C)/37957/2025 WP(C)/26982/2025	PRATAP KUMAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/38865/2025 WP(C)/26983/2025	MANAS JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
255	D-WP(C)/37919/2025 WP(C)/26984/2025	HIMANSHU @ HIMANSU SEKHAR KAR VS SUJATA DASH @ KAR	SAUMYA RANJAN PRADHAN VS	// 0 //
256	D-WP(C)/37989/2025 WP(C)/26985/2025	CHANDRADHWAJ HANS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
257	D-WP(C)/38929/2025 WP(C)/26986/2025	THAKURA TUDU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
258	D-WP(C)/38393/2025 WP(C)/26987/2025	MAMATA MOHAPATRA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
259	D-WP(C)/37786/2025 WP(C)/26988/2025	SATYANANDA BHOI VS PRINCIPAL SECRETARY DEPARTMENT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //
260	D-WP(C)/38402/2025 WP(C)/26989/2025	ASHAMANI DEI @ ASHAMALI DEI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
261	D-WP(C)/38057/2025	RUPLAL SAH	BIJAYA KUMAR RAGADA	//

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	WP(C)/26990/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39048/2025 WP(C)/26991/2025	KANCHAN PANDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
263	D-WP(C)/38983/2025 WP(C)/26992/2025	SURATHA ROUT VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR	JAJATI KISHORE MOHANTY VS	// 0 //
264	D-WP(C)/39424/2025 WP(C)/26993/2025	SHAKTI RANJAN DASH VS DIRECTORATE OF ENFORCEMENT	TANMAY MISHRA VS	// 0 //
265	D-WP(C)/37929/2025 WP(C)/26994/2025	SIKRIDA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
266	D-WP(C)/38646/2025 WP(C)/26995/2025	SHYAMSUNDAR MIRDHA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
267	D-WP(C)/39227/2025 WP(C)/26996/2025	MANORANJAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
268	D-WP(C)/38426/2025 WP(C)/26997/2025	M/S KALPANA MANJARI BISWAL VS THE PRINCIPAL COMMISSIONER CGST, CENTRAL EXCISE AND CUSTOMS	KSHIROD KUMAR SAHOO VS	// 0 //
269	D-WP(C)/37979/2025 WP(C)/26998/2025	TAPAS NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
270	D-WP(C)/38710/2025 WP(C)/26999/2025	ASHWINI KUMAR PRADHAN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
271	D-WP(C)/38853/2025 WP(C)/27000/2025	MAHASAKTI SANGATHANA BLOCK LEVEL FEDERATION, PIPILI, PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
272	D-WP(C)/38645/2025 WP(C)/27001/2025	DOLAGOBINDA SA VS	SANJYA KUMAR PATRA VS	// 0

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273	D-WP(C)/38859/2025 WP(C)/27002/2025	STATE OF ODISHA HARIRAJPUR GRAMA PANCHAYAT LEVEL FEDERATION, DELANGA, PURI VS	ANUP UDAYA SENAPATI VS	// // 0
274	D-WP(C)/39039/2025 WP(C)/27003/2025	STATE OF ODISHA PANA MAJHI VS	SIDHARTHA DAS VS	// // 0
275	D-WP(C)/38370/2025 WP(C)/27004/2025	STATE OF ODISHA GAYATRI PANCHAYAT SAMITI MAHA SANGHA.RAYAGADA VS	DR. PRASANTA KUMAR MISHRA VS	// // 0
276	D-WP(C)/39026/2025 WP(C)/27005/2025	STATE OF ODISHA ROHIT KUMAR ORAM VS	MANORANJAN PADHI VS	// // 0
277	D-WP(C)/38397/2025 WP(C)/27006/2025	STATE OF ODISHA RAJANI DEI VS	LAXMAN BHOI VS	// // 0
278	D-WP(C)/38711/2025 WP(C)/27007/2025	STATE OF ODISHA ANLAJODI GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
279	D-WP(C)/38985/2025 WP(C)/27008/2025	STATE OF ODISHA SUBASH CHANDRA PANDA VS	DHANANJAYA MUND VS	// // 0
280	D-WP(C)/39029/2025 WP(C)/27009/2025	STATE OF ODISHA BIRENDRA KUMAR GIRI VS	MANORANJAN PADHI VS	// // 0
281	D-WP(C)/38802/2025 WP(C)/27010/2025	STATE OF ODISHA NARASINGHA SETH @ NARSING SETH VS	JYOTIRMAYA SAHOO VS	// // 0
282	D-WP(C)/39036/2025 WP(C)/27011/2025	STATE OF ODISHA M/S. KALINGA SERVICE, JAGATSINGHPUR VS	ATUL TRIPATHY VS	// // 0
283	D-WP(C)/38660/2025 WP(C)/27012/2025	STATE OF ODISHA PINTU NIAL VS	SANJAY KUMAR PATRA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/39053/2025 WP(C)/27013/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
285	D-WP(C)/30477/2025 WP(C)/27014/2025	BASANTI NAYAK VS STATE OF ODISHA	UMAKANTA MISHRA VS	// 0 //
286	D-WP(C)/38804/2025 WP(C)/27015/2025	SANJAY KUMAR MEHER @ SANJAY KU. MEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
287	D-WP(C)/38987/2025 WP(C)/27016/2025	AMRUTA BEWA VS THE COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	DHANANJAYA MUND VS	// 0 //
288	D-WP(C)/38399/2025 WP(C)/27017/2025	YAJNADATTA SAHOO VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
289	D-WP(C)/38663/2025 WP(C)/27018/2025	JYOSHNA MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
290	D-WP(C)/38667/2025 WP(C)/27019/2025	MAMATA MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
291	D-WP(C)/36874/2025 WP(C)/27020/2025	BICHITRANANDA LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
292	D-WP(C)/38672/2025 WP(C)/27021/2025	GOPAL PANIGRAHI VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
293	D-WP(C)/36878/2025 WP(C)/27022/2025	LAKSHMIDHAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
294	D-WP(C)/38931/2025 WP(C)/27023/2025	PRIYANATH PATTANAIAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
295	D-WP(C)/39184/2025	DAYANIDHI ROURAY	LINGARAJ MOHANTY	//

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	WP(C)/27024/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/39370/2025 WP(C)/27025/2025	M/S DIVERSIFIED ENERGY SOLUTIONS PVT. LTD,KHURDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
297	D-WP(C)/38995/2025 WP(C)/27026/2025	NARAYAN BAG VS DEAN ,PRINCIPAL VEER SURENDRA SAI MEDICAL COLLEGE, BURLA	MANAS PATI VS	// 0 //
298	D-WP(C)/36880/2025 WP(C)/27027/2025	GAJENDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
299	D-WP(C)/38643/2025 WP(C)/27028/2025	SACHITRA SAHOO VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
300	D-WP(C)/37567/2025 WP(C)/27029/2025	SABIRA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
301	D-WP(C)/37438/2025 WP(C)/27030/2025	GADIASAHI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
302	D-WP(C)/37575/2025 WP(C)/27031/2025	ANANTAPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
303	D-WP(C)/39017/2025 WP(C)/27032/2025	RAGHUNATH BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
304	D-WP(C)/39208/2025 WP(C)/27033/2025	BIJAYA KUMAR ROUT VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
305	D-WP(C)/37585/2025 WP(C)/27034/2025	KHALISAH GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
306	D-WP(C)/37583/2025 WP(C)/27035/2025	ATTAPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS	BHARAT CHANDRA PANDA VS	// 0

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307	D-WP(C)/37591/2025 WP(C)/27036/2025	STATE OF ODISHA JADIDA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS	BHARAT CHANDRA PANDA VS	// // 0
308	D-WP(C)/38018/2025 WP(C)/27037/2025	STATE OF ODISHA RAKESH RANJAN KISHORE SAHOO VS	BIJAYA KUMAR PARIDA 2 VS	// // 0
309	D-WP(C)/38549/2025 WP(C)/27038/2025	STATE OF ODISHA MISSION SHAKTI MAHASANGHA CHANDAHANDI BLOCK, NABARANGPUR VS	ARJUNA CHARANA BEHERA VS	// // 0
310	D-WP(C)/39207/2025 WP(C)/27039/2025	STATE OF ODISHA BIJAYA KUMAR DAS VS	SUSHANTA KUMAR MISHRA VS	// // 0
311	D-WP(C)/39402/2025 WP(C)/27040/2025	STATE OF ORISSA LOPAMUDRA MAHILA MAHASANGHA, RAMPUR, BHADRAK VS	ADYASIDHI MISHRA VS	// // 0
312	D-WP(C)/39491/2025 WP(C)/27041/2025	STATE OF ODISHA SATYANARAYAN ROUT VS	NIROD KUMAR SAHU VS	// // 0
313	D-WP(C)/38545/2025 WP(C)/27042/2025	AKHYA DALEI MISSION SHAKTI MAHASANGHA JHARIGAM BLOCK, NABARANGPUR VS	BHARAT CHANDRA PANDA VS	// // 0
314	D-WP(C)/39107/2025 WP(C)/27043/2025	STATE OF ODISHA SACHALA SAHOO VS	LINGARAJ SARANGI VS	// // 0
315	D-WP(C)/39403/2025 WP(C)/27044/2025	STATE OF ODISHA SIDHU CHARAN SINGH VS	ADYASIDHI MISHRA VS	// // 0
316	D-WP(C)/38547/2025 WP(C)/27045/2025	STATE OF ODISHA BLOCK STARIYA SHAKTI MAHASANGH, DABUGAON VS	BISWARANJAN MAHARATHA VS	// // 0
317	D-WP(C)/38602/2025 WP(C)/27046/2025	STATE OF ODISHA MAA SAMATESWARI FEDERATION, KOKABIRA, JHARSUGUDA VS	BISWARANJAN MAHARATHA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/38453/2025 WP(C)/27047/2025	SINGHABRAMHAPUR GRAMA PANCHAYAT LEVEL FEDERATION , DELANGA, PURI ANUP UDAYA SENAPATI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //
319	D-WP(C)/38947/2025 WP(C)/27048/2025	BHARAT KUMAR NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// () //
320	D-WP(C)/38951/2025 WP(C)/27049/2025	TOHARA GPLF, NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //
321	D-WP(C)/38458/2025 WP(C)/27050/2025	PUBASASAN GRAMA PANCHAYAT LEVEL FEDERATION , DELANGA, PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //
322	D-ABLAPL/28794/2025 ABLAPL/11273/2025	LITU @ SAROJ KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI RURAL PS /330 /2025 () //
323	D-ABLAPL/28833/2025 ABLAPL/11274/2025	SUNIL KUMAR NAIK @ SUNIL NAIK VS STATE OF ODISHA	KASHINATH PATTNAIK VS	BANTALA /308 /2025 () //
324	D-ABLAPL/26819/2025 ABLAPL/11275/2025	SONU MALIK VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /348 /2025 () //
325	D-ABLAPL/27789/2025 ABLAPL/11276/2025	RABI @ RABINDRA HANSDA VS STATE OF ODISHA	SURYAKANTA DASH VS	BALASORE SADAR /166 /2017 () //
326	D-ABLAPL/28971/2025 ABLAPL/11277/2025	JAGANNATH PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
327	D-ABLAPL/29363/2025 ABLAPL/11278/2025	PABITRA DAS @ BHUTA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	Bamapada (Industrial Area) /201 /2025 () //
328	D-ABLAPL/29020/2025 ABLAPL/11279/2025	SK.KUNA @ SK.GANIRUDDIN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /115 /2025 () //
329	D-ABLAPL/28034/2025	KALU NAYAK	AMITAV TRIPATHY	FATEGARH /282 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11280/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/28651/2025 ABLAPL/11281/2025	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	BHUBANESWAR G.R.P.S. /154 /2025 () //
331	D-ABLAPL/29066/2025 ABLAPL/11282/2025	AJIT BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JEYPORE TOWN /227 /2025 () //
332	D-ABLAPL/28711/2025 ABLAPL/11283/2025	ANANTA KUMAR BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /349 /2025 () //
333	D-ABLAPL/28835/2025 ABLAPL/11284/2025	BALARAM NAIK VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /384 /2025 () //
334	D-ABLAPL/29082/2025 ABLAPL/11285/2025	MUKESH KUMAR BEHERA @ MUKESH KU. BEHERA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	HANDAPA /321 /2025 () //
335	D-ABLAPL/28904/2025 ABLAPL/11286/2025	GOURANGA DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LAXMISAGAR P.S. /417 /2025 () //
336	D-ABLAPL/29288/2025 ABLAPL/11287/2025	GHANASHYAM BEHERA @ MUNA BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	JAGATPUR /497 /2025 () //
337	D-ABLAPL/28914/2025 ABLAPL/11288/2025	MANOJ REDDY @ KUNA REDDY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /295 /2025 () //
338	D-ABLAPL/29022/2025 ABLAPL/11289/2025	ASHRUMOCHAN PRADHAN @ HAPPY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /188 /2025 () //
339	D-ABLAPL/28921/2025 ABLAPL/11290/2025	HARIHAR PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /219 /2018 () //
340	D-ABLAPL/28955/2025 ABLAPL/11291/2025	SUSHAMA BHOI @ RADHA BHOI VS	JULU KHANSAMA VS	DHENKANAL TOWN /444 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/28959/2025 ABLAPL/11292/2025	STATE OF ODISHA MAHENDRA PRADHAN VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /153 /2025 ()
342	D-ABLAPL/29036/2025 ABLAPL/11293/2025	STATE OF ODISHA MANAS NAIK VS	PANCHANAN PANIGRAHI VS	// // S.D.J.M.,HINDOL(Dhenkanal) 2(A)CC/000023/2025
343	D-ABLAPL/28952/2025 ABLAPL/11294/2025	STATE OF ODISHA GIRIDHARI @ PREMSAI DEHURY VS	CHIRANJIB ROUT VS	KANIHA /301 /2025 ()
344	D-ABLAPL/28993/2025 ABLAPL/11295/2025	STATE OF ODISHA BASANT KUMAR PANDA VS	RAKESH KUMAR MALLICK VS	// // /0 ()
345	D-ABLAPL/29167/2025 ABLAPL/11296/2025	STATE OF ODISHA AMAR PRADHAN @ AMAR KUMAR PRADHAN VS	SARBESWAR SAHOO VS	// // DELANGA /263 /2025 ()
346	D-ABLAPL/29041/2025 ABLAPL/11297/2025	STATE OF ODISHA R. HARICHARAN VS	RAMACHANDRA PANIGRAHY VS	// // BERHAMPUR SADAR /406 /2025 ()
347	D-ABLAPL/29034/2025 ABLAPL/11298/2025	STATE OF ODISHA MALATI SINGH VS	MANORANJAN DAS VS	// // JATNI P.S. /331 /2025 ()
348	D-ABLAPL/29514/2025 ABLAPL/11299/2025	STATE OF ODISHA AJAY KUMAR PARIDA @ RAY VS	SUJATA JENA VS	// // BAIDESWAR /164 /2025 ()
349	D-ABLAPL/28061/2025 ABLAPL/11300/2025	STATE OF ODISHA HEMANTA KUMAR NAYAK VS	SANJIT MISHRA VS	// // KHARABEL NAGAR P.S. /315 /2025 ()
350	D-ABLAPL/29328/2025 ABLAPL/11301/2025	STATE OF ODISHA ZAKIR KHAN VS	ASHOK KUMAR JENA VS	// // TIGIRIA /191 /2024 ()
351	D-ABLAPL/29343/2025 ABLAPL/11302/2025	STATE OF ODISHA SAKIL KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	// // TIGIRIA /191 /2024 () //

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352	D-ABLAPL/29534/2025 ABLAPL/11303/2025	TRINATH BISOI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KOTPAD /146 /2025 () //
353	D-ABLAPL/29144/2025 ABLAPL/11304/2025	SANATAN MOHARANA VS STATE OF ODISHA	SAMBIT SAMAL VS	KHAIRA /258 /2025 () //
354	D-ABLAPL/29176/2025 ABLAPL/11305/2025	ADITYA BEHERA @ ADITYA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAIDYANATHPUR /416 /2025 () //
355	D-ABLAPL/28637/2025 ABLAPL/11306/2025	FIROJ KUMAR MALLICK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MADHUPATNA /242 /2025 () //
356	D-ABLAPL/29344/2025 ABLAPL/11307/2025	KALIA PANDA @ RABINARAYAN PANDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /438 /2025 () //
357	D-ABLAPL/29165/2025 ABLAPL/11308/2025	BABUNA @ ADITYA CHHOTRAY VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	BHARATPUR PS /452 /2025 () //
358	D-ABLAPL/28744/2025 ABLAPL/11309/2025	BHOLANATH SAHANI @ BHOLA SANKAR SAHANI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PHULBANI SADAR /209 /2023 () //
359	D-ABLAPL/27264/2025 ABLAPL/11310/2025	AMIT KUMAR PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /90 /2025 () //
360	D-ABLAPL/28862/2025 ABLAPL/11311/2025	JAGA HARICHANDAN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	AIR FIELD P.S. /105 /2025 () //
361	D-ABLAPL/28934/2025 ABLAPL/11312/2025	BIBHU PRASAD SWAIN VS STATE OF ODISHA	PITAMBAR PANDA VS	CHANDRASEKHARPUR /228 /2025 () //
362	D-ABLAPL/28263/2025 ABLAPL/11313/2025	KALICHARAN BEHERA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	SINGLA /166 /2021 () //
363	D-ABLAPL/29028/2025	NIBAS GARDIA	SAMARENDRA BAHADUR	HEMGIR /283 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11314/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/28730/2025 ABLAPL/11315/2025	SANU @ SONU KALANDI VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	KEONJHAR TOWN /653 /2025 () //
365	D-ABLAPL/28935/2025 ABLAPL/11316/2025	KALIA @ PRATAP SUNDARA @ PRATAP KESARI SUNDARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /313 /2025 () //
366	D-ABLAPL/29085/2025 ABLAPL/11317/2025	SUBHAJIT BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /349 /2025 () //
367	D-ABLAPL/28951/2025 ABLAPL/11318/2025	SACHIN KUMAR MOHANTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /178 /2025 () //
368	D-ABLAPL/29002/2025 ABLAPL/11319/2025	SOUMENDRA SAMAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BARBIL /154 /2023 () //
369	D-ABLAPL/29086/2025 ABLAPL/11320/2025	SIDDHARTHA SUBRAT BHOI VS STATE OF ODISHA	JULU KHANSAMA VS	DHENKANAL TOWN /444 /2025 () //
370	D-ABLAPL/29004/2025 ABLAPL/11321/2025	AJAY KUMAR MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /58 /2020 () //